Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s. JK Surface Coatings Private Limited Date of Commencement of Liquidation: 01-07-2024; List of Stakeholders as on Date: 01-08-2025; Name of IP: Mr. Vijay Pitambar Lulla; Process Number: 1; Last 5 digitof registration number: 10593

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	314533665	2	174863665			3170000	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	6009957	7	5958543			51414	Annexure 6
7	Operational creditors (Government Dues)	6	1097567195	6	298311846		412114	798843235	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	263364234	18	63469816		193582526	6311892	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		33	1681475051	33	542603870		193994640	808376541	